

राजस्थान के झालावाड़ तथा कोटा जिलों में अफीम की खेती करने वालों को आर्वांटित पट्टों का पुनः आवंटन

2573. श्री खलुर्नुज : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान झालावाड़ तथा कोटा जिलों में अफीम उत्पादकों को सितम्बर, मास में पट्टे के आधार पर जमीन दी गई थी ;

(ख) क्या यह सच है कि नवम्बर के महीने में अफीम की खेती करने वाले किसानों को बुलाया गया था और जमीन का क्षेत्रफल कम करके पहले आर्वांटित पट्टे फिर आर्वांटित किए गए हैं ;

(ग) यदि हां, तो क्षेत्रफल कम करने के क्या कारण हैं और इस प्रकार कितना क्षेत्रफल कम किया गया ;

(घ) क्या नये पट्टे के आवंटन के मामले में कोई जांच करने का विचार है ; और

(ङ) यदि हां, तो कब ?

वित्त मंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) से (ङ). सूचना एकत्र की जा रही है और सदन-पटल पर रख दी जायेगी ।

States to Identify two Travel Circuits

2574. SHRI AMAR SINH RATHAWA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have asked the States to identify two travel circuits each for the promotion of tourism in the country;

(b) whether all the States have responded;

(c) if so, the details sent by each State; and

(d) the decision taken by Government thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) Proposals to-date have been received from Maharashtra, West-Bengal, Jammu and Kashmir, Gujarat, Haryana, Andaman and Nicobar, Sikkim, Assam, Goa, Chandigarh, Delhi, Kerala, Andhra Pradesh, Punjab, Uttar Pradesh, Manipur, Orissa, Madhya Pradesh and Karnataka.

(c) and (d). Emphasis has been given by all the States on the provision of accommodation and transport facilities at centres falling along the travel circuits which have been identified by them.

Since the Sixth Five Year Plan 1980-85 is still under finalisation, it is not possible at this stage to take a view in the matter. The developmental programme will depend upon the resources that will be made available for the development of tourism in the Central Sector.

Memorandum from Hindustan Steel construction workers union, Calcutta

2575. SHRI SAMAR MUKHERJEE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Ministry of Steel and Mines received a memorandum dated 15th June, 1980 from Hindustan Steel Construction Workers Union, Calcutta on 22nd July, 1980;

(b) if so, what are the demands; and

(c) steps taken to settle the demands?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The information is being collected and will be laid on the Table of the House.

Control of licensing of Import of Acetylene black from abroad

2576. SHRI SKARIAH THOMAS: Will the Minister of COMMERCE be pleased to state:

(a) is it the policy of Government to give protection to the indigenous manufacturers; and

(b) if so do Government propose to put a complete ban or a more stringent control of licensing for the import of Acetylene Black from abroad so that the indigenous manufacturers are protected?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir. One of the objectives of import control is to provide legitimate protection to indigenous industry.

(b) This item was earlier allowed to be imported under Open General Licence. In order to protect indigenous industry, the item was removed from O.G.L. and included in the Restricted List in the Import Policy for 1980-81. Further restriction could be considered only when indigenous production proves adequate both quality-wise and quantity-wise.

Tourist Centres maintained by Central Government

2577. SHRI DAULATSINH JADEJA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of the tourist Centres which are maintained by the Central Government;

(b) the names of the tourists centres developed during the last year;

(c) the target for setting up new tourist centres during the year 1980-81; and

(d) the location selected?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The Central Government does not maintain any tourist centres. Excepting for the facilities provided and maintained in connection with the development of winter sports at Gulmarg, the facilities developed at other centres are handed over by the Department for opera-

tion and maintenance either to the India Tourism Development Corporation or to the State Department of Tourism concerned.

(b) A statement is attached.

(c) and (d):

Department of Tourism

In addition to its continuing schemes, the Central Department of Tourism, will be completing action/has initiated action on the following new schemes during 1980-81:—

(i) *Youth Hostels*—The Plans and estimates for construction of Youth Hostels at Gauhati and Shillong are under preparation in consultation with the concerned State Governments. The State Government of Sikkim has been requested to give an adequate land for construction of a Youth Hostel at Gangtok.

(ii) *Simlipal National Park*—In consultation with the State Government, selection of a site for the construction of a forest lodge is being finalised.

(iii) *Kushinagar and Sravasti*—Micro-planning of the two centres will be completed.

(iv) *Fatehpur Sikri*—Master plan (land-use plan) of Fatehpur Sikri will be completed.

(v) *Mewar Complex*—Master-plan (land-use plan) is under preparation.

(vi) *Piprahwa*—Master-plan (land-use plan) is under preparation.

India Tourism Development Corporation

In addition to its on-going schemes, the India Tourism Development Corporation has initiated action on the following projects during 1980-81:—

(i) Construction of hotels at Gulmarg, Chandigarh and Bombay Airport.

(ii) Construction of hotels at Bhopal, Gauhati and Puri as a joint venture with the State Tourism